

(c) In order to enable Air India to strengthen its Balance Sheet and improve on the Debt Equity ratio, Government has released an amount of Rs.2000 crores as equity infusion to the Company and has also requested the Ministry of Finance to make a Budgetary provision of Rs.2000 crores in 2011-12 for further equity infusion. A Group of Ministers (GOM) has been constituted by Government to review the operational and financial performance of Air India from time to time. The GOM, among other directions, has also directed preparation of a turnaround plan for the airline, which besides operational improvements, also includes financial restructuring.

#### **Reach of MPs in airport area**

795. DR. YOGENDRA P. TRIVEDI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Members of Parliament can enter the airport area without an air ticket to accompany their relative passengers;

(b) if so, then upto which area they can travel, upto security zone or beyond that area; and

(c) the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Yes, Sir.

(b) and (c) Members of Parliament holding their valid Identity Cards issued by the Parliament Secretariat, can go up to Check-in & Baggage claim areas of civil airport/civil enclave in the country.

#### **Effect of change in passenger service system**

796. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a change in the Air India (AI) passenger service system cost Air India dear due to delay of its major International flights recently;

(b) if so, the details thereof;

(c) whether it is also a fact that Air India has been experiencing such difficulties for quite some time; and

(d) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (c) No, Sir.

(b) and (d) Do not arise.

#### **Operationalisation of CASTA**

797. SHRI N.K. SINGH: Will the Minister of CIVIL AVIATION be pleased to state: